GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:857 ANSWERED ON:14.08.2012 REPORT OF INTERLOCUTORS ON J K

Adityanath Shri Yogi;Baitha Shri Kameshwar ;Hazari Shri Maheshwar ;Lingam Shri P.;Majhi Shri Pradeep Kumar;Owaisi Shri Asaduddin;Patel Shri Kishanbhai Vestabhai;Saroj Smt. Sushila;Upadhyay Seema;Verma Smt. Usha

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the interlocutors appointed for Jammu and Kashmir have submitted their report to the Government;
- (b) if so, the details thereof;
- (c) whether the interlocutors have recommended to review several laws under implementation in the State since 1952 including the Armed Forces Special Powers Act (AFSPA);
- (d) if so, the details thereof and the reaction of the Government thereto; and
- (e) the time by which the said report is likely to be made public?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

- (a): Yes, Madam.
- (b) to (e): The final report of the interlocutors including recommendations has been uploaded in the website of the Ministry mha.nic.in for the benefit of the public at large and hard copies placed in the Parliament Library for an informed debate. The Government has not taken any decision on the report.